

ITEM NO.812

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 20011/2019

(Arising out of impugned final judgment and order dated 03-05-2019
in CRLMB No. 18/2019 passed by the High Court Of Delhi At New
Delhi)

SURENDER KUMAR GUPTA

Petitioner(s)

VERSUS

THE STATE (NCT OF DELHI)

Respondent(s)

Date : 31-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA
(VACATION BENCH)

For Petitioner(s)

Mr. Sachin Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The request for early hearing is rejected.

(DEEPAK SINGH)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER